## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### T.A. No. 62/8548/2020

This the 3<sup>rd</sup> day of February, 2021

# HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Qurat Jan (25 years), W/o Fayaz Ahmad Wani, D/o Mohd Maqbool
Wani, R/o Qulamabad Mewer, Handwara
Applicant
(Advocate: Mr Qadri Towkeer Nazeer)
<u>Versus</u>
1. State of Jammu and Kashmir, Through Commissioner/Secretary, to Government Health Department Civil Secretariat, Jammu/Srinagar and 4 Ors.
Respondents
(Advocate: Mr. Sudesh Magotra, ld. Deputy Advocate General)



### ORDER [ORAL]

### (Delivered by Hon'ble Mr. Anand Mathur, Member-A)

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The applicant is aggrieved of operation of provisional list for the posts of FMPHW qua private respondent No. 5 pursuant to advertisement No. NHM/Kupp/HR/1500-1503 dated 18.09.2015 whereby private respondent No. 5 has been selected.

- 2. For Central Administrative Tribunal to have the jurisdiction of the District Health Society, Kupwara, the said Society has not been nominated in Schedule of Sub-Section (4) of Section 14 of the Central Administrative Tribunals Act, 1985. Accordingly, we do not have the jurisdiction to entertain/try the present petition.
- 3. In similar circumstances, the Bench of Armed Forces Tribunal, Jammu comprising of Hon'ble Mr. Justice Mohammad Tahir, Member (J) and Hon'ble Vice Admiral A. G. Thapliyal in TA No. 267 of 2017 (SWP No. 1188 of 2014) titled Bahadur Singh v/s Union of India vide order dated 25.03.2019 held that since the Tribunal does not have the jurisdiction to deal with the matter, the case be sent back to the Registrar (Judicial), High Court of Jammu & Kashmir to be listed before the appropriate Bench.

- 4. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Jammu to be placed before the Hon'ble Bench for further orders.
- 5. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Jammu on 26.02.2021.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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